## IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

## **ORDER SHEET**

APPLICATION NO.....OF

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry

Orders of the Tribunal

MA No. 87/2006 in OA No. 182/2006

Date of order: 24.01.2007

Mr. S.K. Malik, counsel for applicant.

Mr. Manoj Bhandari, counsel for respondents No. 1 to 3.

Mr. B. Khan, Advocate brief holder for

Mr. 3.K. Mishra, counsel for respondent No. 4.

In view of the order passed in the main case i.e. O.A. No. 182/2006, the MA No. 87/2006 standsdisposed of.

[RR Bhandari] Administrative Member

[ J K Kaushik ] Judicial Member

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